

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-533
IB-433/ND/2020

IN THE MATTER OF:

RJ Packwells Pvt Ltd

V/s.

Karn Laminators Pvt Ltd

....Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 07.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 09.07.2021.


(Anil Kumar)
For (Court Officer, C-V)